

**Central Administrative Tribunal
Principal Bench, New Delhi
OA No. 238/2018**

**This is the 18th day of July, 2019
Hon'ble Sh. S.N. Terdal, Member (J)
Hon'ble Sh. Pradeep Kumar, Member (A)**

Sh. Manish Kumar Jaiman (Aged about 25 years)
S/o Sh. Kamlesh Chand Jaiman
R/o 14-A/5, Sadh Nagar, Palam Colony,
New Delhi-110045.Applicant

(Advocate : Sh. P S Khare with Sh. Somnath Bhattacharya)

Versus

Union of India through its

1. Secretary
Railway Board, New Delhi.
2. General Manager,
Southern Railway
Chennai
3. Chief Medical Director
Southern Railway
Chennai
4. Chief Medical Supdt.
Egmore Railway Hospital
Southern Railway, Chennai
5. Chief Medical Supdt.
Parambur Railway Hospital
Southern Railway, Chennai
6. Chairman Railway Recruitment Board,
Chennai.Respondents

(Advocate : Sh. Shailender Tiwari)

(Order (Oral)

Hon'ble Sh. S.N. Terdal, Member (J)

Learned counsel for the applicant submits that applicant wants to withdraw this O.A

2. Accordingly, the O.A. is dismissed as withdrawn.

**(Pradeep Kumar)
Member (A)**

**(Sh. S.N. Terdal)
Member (J)**

